NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 06.02.2020 (THURSDAY)

COURT OF CHAIRPERSON

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Orders (Fixing date of Hearing)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Transfer Original Petition (AT) (MRTP) No. 01 of 2017 (Old RTPE No. 89/2001)	Suneja Tower- II Flat Owners Welfare Association Vs. Suneja Tower Pvt. Ltd &Ors.	Pramod K. Sharma	Aditya Narain Gaurav Sharma
2.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India &Ors. With	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3
3.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh – R1
4.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh – R1
5.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh – R1
6.	Competition App. (AT) No. 31 of 2018	Shri AmritanshuKhaitan Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh – R1
7.	Competition App. (AT) No. 32 of 2018	Shri SuvamoySaha Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh – R1
8.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh – R1

9.	Competition App.	Indo National Ltd.	Anuj Berry	Udayan Jain-R1
	(AT) No. 34 of	Vs.		
	2018	Competition Commission of India		
		&Ors.		
		With		
10.	Competition App.	Hemant Gupta	A. Chakrabarty	Udayan Jain-R1
	(AT) No. 37 of	Vs.		
	2018	Competition Commission of India		
		With		
11.	Competition App.	P. Dwaraknath Reddy	A. Chakrabarty	Udayan Jain-R1
	(AT) No. 38 of	Vs.		
	2018	Competition Commission of India		
		With		
12.	Competition App.	R.P. Khaitan& Ors.	A. Chakrabarty	Udayan Jain-R1
	(AT) No. 39 of	Vs.		
	2018	Competition Commission of India		

For Orders

13.	Comp. App. (AT)	Surinder Mehta & Ors.	Rohin Dubey	Anuradha sharma
	No. 350 of 2018	Vs.		(R1),
		Prime Meiden Ltd. & Ors.		Inder raj gill (R2)
14.	Contempt Case	With Surinder Mehta & Ors.	Anuradha Sharma	Lalit Bhasin
14.	(AT) No. 21 of	Vs.	Alluraulia Silarilia	Lant Dhasin
	2018 in Comp.	Prime Meiden Ltd. & Ors.		
	App. (AT) No. 397-	With		
	399 of 2017	VVIIII		
15.	Contempt Case	Surinder Mehta & Ors.	Anuradha Sharma	Lalit Bhasin
	(AT) No. 02 of	Vs.		
	2019 in Comp.	Prime Meiden Ltd. & Ors.		
	App. (AT) No. 397-			
	399 of 2017			
16.	I.A No. 2640 &	Atlas Cycles (Haryana) Ltd. & Ors.	Saumya Gupta	Niladree Chatterjee-
	3210 of 2019 in	Vs.		R (1& 2)
	Comp. App. (AT)	Vikram Kapur & Ors.		Meenakshi Singh-
	No. 57 of 2019			R (5& 13)
17.	Comp. App. (AT)	Vishal Vijay Kalantri	S.Santanam	Shivank Diddi-
	(Ins) No. 139 of	Vs.	Swaminadhan	R1
	2018	DBM Geotechnics & Constructions Pvt.		I.P.S. Oberoi
		Ltd. & Anr.		Kunal Vajani-RP
		With		
18.	Comp. App (AT)	Adani Ports and Special Economic Zone	Mahesh Agarwal	Shashank Agarwal
	(Ins) No. 697 of	Ltd.		Mahima Singh
	2019	Vs.		
		Shailen Shah,		
		RP of Dighi Port Ltd. & Ors.		
19.	Comp. App (AT)	With Adani Ports and Special Economic Zone	Mahesh Agarwal	Shashank Agarwal
17.	(Ins) No. 698 of	Ltd.	Wallesh Agaiwai	Mahima Singh
	2019	Vs.		Tyrummu Smgn
	_019	Shailen Shah,		
		RP of Dighi Port Ltd. & Ors.		
		With		
20.	Comp. App (AT)	Vishal Vijay Kalantri.	Neena Nagpal	
	(Ins) No. 722 of	Vs.		
	2019	Dighi Port Ltd. & Ors.		

For Admission (After Notice)

21.	Comp. App. (AT) (Ins) No. 819 of 2019	Indian Overseas Bank Vs. S. Mukanchand Bothra(Deceased) & Anr. With	Chetan Roy	Gagan Bothra
22.	Comp. App (AT) (Ins) No. 844 of 2019	S. Rajendran, R.P of PRC International Hotels Pvt. Ltd. Vs. S. Mukanchand Bothra (Deceased) & Ors. With	Abhijit S. Roy.	Gagan Bothra-R1
23.	Comp. App (AT) (Ins) No. 1275 of 2019	M. Krishma Bothra & 2 Ors. Vs. Sai Baba Business Solutions Pvt. Ltd. & Anr.	M. Gagan Bothra	

Note: The Court will rise at 11:30 AM.

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 Reception
 By Order -sd/-

3. Record File

4. Website: www.nclat.nic.in Registrar